GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3673 ANSWERED ON:11.08.2015 SAI Stadia Rai Shri Prem Das;Rajoria Dr. Manoj

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the sports stadia operated and managed by the Sports Authority of India (SAI), State/UT-wise;

(b) whether the fees has been increased by more than 100 percent to use any of the sports facilities provided by SAI, if so, the details thereof and the reasons therefor, sports facility-wise;

(c) the details of schemes implemented by SAI so far and the funds allocated/ released/spent under these schemes including maintenance of SAI stadia during each of the last three years and the current year, Scheme-wise; and

(d) the manner in which these schemes assisted in developing the sports skill of youth in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) Sports Authority of India (SAI) does not have its stadia in States and UTs other than Delhi. However, its Regional Centres and other centres have sports infrastructure in several disciplines.

As for Delhi, there are five Stadia under the control of Sports Authority of India (SAI) namely, Jawaharlal Nehru Stadium, Indira Gandhi Stadium Complex, Major Dhyan Chand National Stadium and Dr. Karni Singh Shooting Range and Dr. Shyama Prasad Mukerjee Swimming Pool Complex.

(b) Yes, Sir.

In some of the sports disciplines like Swimming, Shooting, Judo, Gymnastic, Boxing, the fee has been increased under the schemes viz Come & Play and Community Connect, as SAI is providing world class facilities and most of the people above age of 18 years come for fitness and recreational purposes. However, concessions are being given to various categories under Come & Play and Community Connect Scheme as per details given below:

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No. Category Concession

1. Children upto 18 years belonging to Below Poverty Level (BPL) families Free for BPL and Antyodaya card holders

2. Girls child upto 18 years studying in Govt. Schools 1/3 of the fee

3. Male child studying in Govt. School 50% of the fee

4. International Awardees : Asian Games, Olympics, Commonwealth Games, World Championships, South Asian Games Complimentary

5. National Position holders in last two years (Sr., Jr. & Sub-Jr.) in the competitions conducted by the National Sports Federations recognized by MYAS Complimentary

6. State position holders in last two years (Sr., Jr. & Sub-Jr.) in the competitions conducted by the State Sports Associations 1/3 of the fee

7. Senior Citizens & differently-abled 1/3 of the fee

8. Staff members of SAI & MYAS and their families Complimentary

Further, in order to maintain and up-keep the Stadia premises and providing state-of-art facilities to the players, SAI is incurring huge expenditure on electricity, water, security, air conditioning, heating, housekeeping and horticulture, etc. The revenue generated even with fee revision amounts to a small fraction of the expenditure incurred on operation and maintenance of these facilities.

(c) Sports Authority of India implements the following Sports Promotional Schemes: -

- i) National Sports Talent Contest (NSTC) Scheme
- ii) Army Boys Company (ABSC) Scheme

iii) SAI Training Centre (STC) Scheme

iv) Special Area Games (SAG) Scheme

v) Centre of Excellence (COE) Scheme

vi) National Sports Academies (NSA) Scheme

Details of the schemes are placed at Annexure-I.

Scheme-wise funds allocated and expenditure incurred by SAI during last three years and the current year under Plan and Plan (NER) and the expenditure on maintenance are enclosed as Annexure - II & III respectively.

Detail of expenditure incurred on maintenance and operation of five SAI Stadia in Delhi during the last three years and allocated for the current year are at Annexure - IV.

(d) Though sports is a State subject, each State has given attention to development of sports in varying intensity. As a result, the growth of sports & skills of sports-persons vary from State to State. SAI supplements the efforts of respective States by implementing Sports Promotional Schemes (brief on SAI schemes is given at Annexure-I) at sub junior, junior & senior level across India. The Regional Centres of SAI are responsible for monitoring and implementing the SAI schemes in their region. They annually conduct an exercise to scout for talent in their region, including rural, tribal, coastal and far flung areas. After induction, the child gets benefits as per each scheme. However, the major contribution of SAI is by providing the services of NIS trained coaches who help develop the skills of the sports-persons. The potential of each trainee particularly at the junior and senior level is enhanced through scientific support & competition exposure, both in India and abroad. In elite training centre of SAI (Centres of Excellence & National Sports Academies), SAI also provides services of foreign coaches to further enhance the skills of the trainees.

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